

**Care of injured and sick wild animals**

1262. SHRI AAYANUR MANJUNATHA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether Government entrusts or proposes to entrust injured and sick wild animals and their offsprings to the care of animal lovers or to Rescue Centres by Non-Governmental Organisations, if so, the details thereof;

(b) the details of the guidelines issued or proposed to be issued in this regard;

(c) whether Government has received any proposal from animal lovers for protection of the offsprings of wild animals and if so, the details thereof; and

(d) the action taken by Government on the said proposals/suggestions?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Central Zoo Authority had requested the Chief Wildlife Wardens of all the States and Union Territories to establish Rescue Centers to house orphaned and injured wild animals, and those animals involved in man-animal conflict. There are already 15 such recognized Rescue Centers functioning in various parts of the country, run by Government and Non-Governmental organizations. Out of these, ten facilities are being run in Non-Government sector by NGOs/Societies/Trusts/Individual.

(b) The Central Zoo Authority has issued guidelines for setting up of Rescue Centers. The important aspects of the guidelines include obligation to follow standards and norms laid by the Authority under Recognition of Zoo (Amendment) Rules, 2013, rearing of young animals in nurseries attached to veterinary facilities; and making efforts for rehabilitating the rescued animals to regular lifetime care facilities or to wild as per suitability.

(c) and (d) The Central Zoo Authority has recently received proposal for setting up of a Zoo and Rescue Centre at Mukundpur, Satna and Gorewada, Nagpur. The Master Plans for both the proposals have been approved by the Central Zoo Authority.

**Status of fund under 'Green India Mission'**

1263. SHRI JESUDASU SEELAM: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) the status of the fund sharing pattern between the Centre and States for the schemes that now come under the shared pattern, specially the 'Green India Mission'; and

(b) whether Government is meeting the increased burden of the States and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The fund sharing pattern between Centre and States for Green India Mission, as approved by the Government in February, 2014, is in the ratio of 75:25, except for North-Eastern States and Jammu and Kashmir for which the ratio is 90:10. The fund sharing pattern has not changed so far.

(b) In view of above, question does not arise.

**Plan to deal with the challenges of environmental pollution**

1264. SHRI JESUDASU SEELAM: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has a framework to ensure that the budgetary reduction in the allocation of the Ministry would not hamper programmes specially dealing with environmental pollution;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether Government has any action plan to deal with the challenges of environmental pollution holistically and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Government has various mechanisms to overcome the challenges that may arise due to budgetary reduction in the allocation of the Ministry for programmes specially dealing with environmental pollution. Various mechanisms *inter-alia* include the revision of budgetary allocation at Revised Estimate (RE) stage, Water Cess proceeds collected under the Water (Prevention and Control of Pollution) Act, 1977, extra budgetary support from the National Environment Fund arising out of Coal Cess made available to meet the challenges of environmental pollution *e.g.* National River Conservation Plan has been allocated ₹ 46.00 Crore in 2015-16.

(c) The Government has formulated sector specific Action Plans to deal with the challenges of environmental pollution holistically. These action plans include (i) Sector-wise Industry Specific Action Plans, (ii) Action Plans on Critically Polluted Areas, (iii) Action Plan on Climate Change, (iv) National River Conservation Plan, (v) National Lake Conservation Plan, (vi) National Plan for Conservation of Aquatic